

programme, arrangements for maintenance of assets created under the programme, wages to be paid, procedures of working, etc.

(c) and (d). Programmes for relieving unemployment and under-employment in the rural areas have all along been a major consideration in planning. Special programmes are now further being envisaged during the Fourth Plan which would not only provide employment opportunities to agricultural labour, but would also benefit potentially viable small farmers and sub-marginal farmers. A programme of dry-land farming is also to be taken up. In the non-Plan sector, a provision of Rs. 100 crores will be available for rural works in drought-prone areas. A coordination committee on rural works and rural development has also been set up in the Planning Commission for the purpose of coordinating the various employment oriented programmes in the rural sector.

#### Blackmarketing of Vanaspati

##### Ghee

6389. SHRI SAMAR GUHA :

SHRI JAGESHWAR YADAV :

SHRI OM PRAKASH TYAGI :

SHRI D. N. PATODIA :

SHRI RAM GOPAL SHALWALE :

SHRI ONKAR LAL BERWA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that there is a shortage of Vanaspati ghee in Bombay and Delhi because stocks have gone underground and are being sold in black market;

(b) whether it is also a fact that sufficient stock of Vanaspati ghee has also been held up in the Ganesh Flour Mill producing vanaspati ghee;

(c) whether it is also a fact that increase in prices of Vanaspati is due to non-maintenance of link in the ratio of Vanaspati and groundnut oil; if so, the reasons therefor;

(d) the estimated production of ground-nut for 1970-71;

(e) the steps taken to increase its production and to ease the position with a view of bringing down the prices; and

(f) the steps taken to check the blackmarketing in Vanaspati and to bring the offenders to book ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) :  
(a) Some shortage of vanaspati is being felt at Bombay but no instances of black marketing or the product going underground have come to the State Government's notice. As regards Delhi, although there was shortage during the period January to March, 1970, the situation has improved since, and vanaspati is available to consumers upto the quantity fixed by the Administration at fixed rates.

(b) No, Sir.

(c) The question is not clear. Increase in vanaspati prices is due to increase in the prices of raw oils, including groundnut oil; of which vanaspati is made.

(d) Sowings of groundnut crop 1970-71 have yet to be taken up and as such it is too early to have any idea of the production during the year.

(e) Intensive cultivation measures on the lines of the package programme have been adopted to increase the production of groundnut crop in the potential areas. A centrally Sponsored Scheme has also been implemented since 1966-67 for increasing its production. In addition, double cropping of groundnut during rabi/summer season has been taken up over large areas under irrigation in the States of Andhra Pradesh, Tamil Nadu and Orissa.

Besides the programme for the increased production of groundnuts, the following steps are also being taken :

(i) The control on export of edible vegetable oils and vanaspati and ban on forward trading in these commodities imposed earlier is being continued.

(ii) Bank advances against stocks of vegetable oils, oilseeds and vanaspati continue to be subject to margin restrictions.

(iii) The use of solvent-extracted oils has been permitted in the manufacture of vanaspati and refined oils subject to compliance with certain regulations.

- (iv) Import of substantial quantities of soyabean oil have been arranged from the U. S. A. under P. L. 480 and from U. S. A. as well as other sources as commercial purchases.

(f) Sale of vanaspati in Delhi is being regulated under the Delhi Hydrogenated Vegetable Oil Dealers Licensing Order, 1966. Necessary action is being taken in the event of violation of the provisions of the said order.

The Government of Maharashtra have made permanent arrangements with the manufacturers for distribution of 140 tonnes of vanaspati in the city by Cooperatives every month. Steps have been taken to see that wholesalers and retailers comply with the relevant order issued by the State Government to check hoarding and blackmarketing.

**Construction of Staff Quarters for  
Divisional Superintendent's Office  
Of Keonghar Garh Post  
Office**

6390. SHRI G. C. NAIK: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the Divisional Superintendent's Office of Keonghar Garh Post Office have no staff quarters;

(b) whether there is any plan of putting up the staff quarters; and

(c) if so, when the staff quarters are likely to be put up ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): (a) Yes, Sir. No staff quarters are available at present at Keonghar-garh for the staff of Divisional Office and Post Office.

(b) Yes, Sir.

(c) Sanction for purchase of land measuring 1.10 acres was issued on 19.2.1969. Requisite funds have been placed at the disposal of the Collector, Keonjhar-garh. Efforts are being made to take the possession of the land, as early as possible. Action for construction of quarters will be taken when the site has been acquired and subject to availability of funds.

**National Film Archive in Delhi**

6391. SHRI RAJ DEO SINGH: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) Whether Government are considering it worthwhile to establish a National Film Archive in Delhi;

(b) if so, whether for preservation of important and historical films sufficient provision will be made for resources and competent staff to give to the films the necessary technical and chemical care; and

(c) if reply to Part (a) be in the negative, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I.K. GUJRAL): (a) No, Sir.

(b) Does not arise.

(c) It is not considered necessary to have a Film Archive in Delhi as Government have already set up a National Film Archive of India at Poona in February, 1964 to acquire and preserve national and international cinema, to undertake film classification, documentation and research and to encourage film study and spread of film culture.

**Dandakaranya Project**

6392. SHRI HUKUM CHAND KACHWAI :  
SHRI RAM GOPAL SHALWALE :  
SHRI SHRI GOPAL SABOO :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) how many Public-Accounts Committee objections were received during 1968 to 1971 in respect of Dandakaranya Project, how many were complied with and how many were not replied to and which Officer is responsible;

(b) how many industries on long-term basis and yearly-basis were set up in Dandakaranya Project from inception till date and how many of them were closed and whether the machineries accessories, tools were sold; if so, what were the purchase and sale prices;

(c) how many electric-driven machineries were purchased for the industries not set up